

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 155/2017 In TP No. 202/397-398/NCLT/AHM/2016 (New)
CP No. 4/397-398/CLB/MB/2016 (Old)**

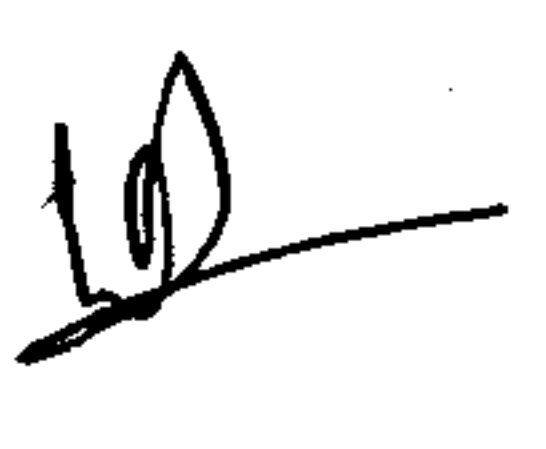

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017**

Name of the Company: Touchwood Weaves Pvt. Ltd. & Ors.
V/s.
Pinakin Navnitlal Khadiyali

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	DHIREN R. DAVE	PCS	Original Petitioner	
2.	KUNAL VAISHNAV NIRALI SARDA	ADV.	Resp. in IA. Respondent No. 1-3	

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Kunal P Vaishnav with Learned Advocate Ms. Nirali Sarda present for Respondent.

It is noticed that Affidavits filed along with application and reply are not on Non – Judicial Stamp Paper.

Hence, Applicant is directed to rectify the same.

List the IA 155/2017 and TP 202/2016 on 13.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of July, 2017.